

*Friday,
31st August, 1906*

ABSTRACT OF THE PROCEEDINGS

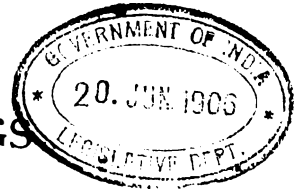
OF THE

Council of the Governor General of India,

LAWS AND REGULATIONS

Vol. XLV

April 1906 - March 1907



ABSTRACT OF PROCEEDINGS

OF

THE COUNCIL OF THE GOVERNOR GENERAL OF INDIA

ASSEMBLED FOR THE PURPOSE OF MAKING

LAWS AND REGULATIONS,

April 1906 - March 1907

VOLUME XLV



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1907

Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Indian Councils Acts, 1861 and 1892 (24 & 25 Vict., c. 67, and 55 & 56 Vict., c. 14).

The Council met at Viceregal Lodge, Simla, on Friday, the 31st August, 1906.

PRESENT :

His Excellency the Earl of Minto, P.C., G.C.M.G., G.M.S.I., G.M.I.E.,
Viceroy and Governor General of India, *presiding*.
His Honour Sir C. M. Rivaz, K.C.S.I., Lieutenant-Governor of the
Punjab.
His Excellency General Viscount Kitchener of Khartoum, G.C.B., O.M.,
G.C.M.G., Commander-in-Chief in India.
The Hon'ble Sir A. T. Arundel, K.C.S.I.
The Hon'ble Sr Denzil Ibbetson, K.C.S.I.
The Hon'ble Mr. H. Eric Richards, K.C.
The Hon'ble Mr. E. N. Baker, C.S.I.
The Hon'ble Major-General C. H. Scott, C.B., R.A.
The Hon'ble Sir C. L. Tupper, K.C.I.E., C.S.I.
The Hon'ble Mr. T. Gordon Walker, C.S.I.

EXCISE (AMENDMENT) BILL.

The Hon'ble MR. BAKER moved that the Bill to amend the Excise Act, 1896, be taken into consideration.

The motion was put and agreed to.

The Hon'ble MR. BAKER moved that the Bill be passed.

The motion was put and agreed to.

LAND IMPROVEMENT AND AGRICULTURISTS' LOANS
(AMENDMENT) BILL.

The Hon'ble SIR DENZIL IBBETSON moved that the Bill to amend the Land Improvement Loans Act, 1883, and the Agriculturists' Loans Act, 1884, be taken into consideration. He said :—" My Lord, the only object of the small

6 *LAND IMPROVEMENT AND AGRICULTURISTS' LOANS.*

[*Sir Denzil Ibbetson.*] [31ST AUGUST, 1906.]

Bill which I introduced at the last meeting of the Council was to give Local Governments wider discretion in the matter of agricultural advances, in accordance with the intention which we had announced in a Resolution issued some months ago. We therefore did not think it necessary to consult them, and we have received no criticisms upon the Bill."

The motion was put and agreed to.

The Hon'ble SIR DENZIL IBBETSON moved that the Bill be passed.

The motion was put and agreed to.

The Council adjourned to Friday, the 28th September, 1906.

SIMLA :
The 31st August, 1906. }

J. M. MACPHERSON,
Secretary to the Government of India,
Legislative Department.